

### Increase in Indian Airlines Flights from New Delhi to Madras

2505. SHRI E.S.M. PAKEER MOHAMED : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to increase the number of flights of Indian Airlines from New Delhi to Madras; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir. The capacity provided between Delhi and Madras is considered adequate to cater to the existing traffic demand.

(b) Does not arise.

### Unsatisfactory Performance of 20-Point Programme

2506. SHRI AMARSINGH RATHAWA : Will the Minister of PLANNING be pleased to state :

(a) whether according to the latest reports received by the Planning Commission from the State Governments the implementation of most of the schemes under 20-Point Programme till December, 1984 has been unsatisfactory;

(b) if so, the details in this regard in respect of each State;

(c) the reasons for unsatisfactory performance; and

(d) action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) No, Sir. According to the Reports received from State Governments, implementation of the 20-Point Programme was 'Very Good' under 11 points, 'Good' under 4 points and 'Poor' under 6 points. The gradations are on the basis that achievement of 60% of the Annual Target by the end of December is treated as Very good, between 51% and 60% as 'Good' and below 51% as 'Poor'. The reports also show that more

than half of the States and Union Territories have recorded more than 60% achievement in more than half of the points.

(b) A set of statements giving the performance of the States in implementation of the 20-Point Programme till December, 1984 is laid on the Table of the House.

[Placed in Library See No. LT-834/85]

(c) Does not arise.

(d) After the issue of the Monthly Progress Reports the Planning Commission has been writing to Chief Secretaries of States indicating the points in which performance is poor and urging them to take suitable action so that targets are achieved.

### Danger to Wild Life

2507. SHRI AMARSINGH RATHAWA : Will the PRIME MINISTER be pleased to state :

The steps being taken to increase the population of wild life ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : Steps are being taken to conserve wildlife and thereby improve their overall status and increase their numbers. The attached statement gives the details.

### Statement

A number of initiatives have been taken in recent years for wildlife conservation in India. The important measures are given below :—

(i) A Central legislation called the Wildlife (Protection) Act, 1972, has been enacted to provide uniform legislation for wildlife conservation throughout the country. The *Forest (Conservation) Act, 1980*, checks indiscriminate diversion to non forest uses of forest lands, which are the main habitat of wildlife in the country.

(ii) The Indian Board for Wildlife, which is the highest advisory body in this field in the country, has acquired stature and influence after the Prime Minister took over as its Chairperson since 1980.